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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No. 1423/90

New Delhi, dated the 12th Aug., 1994

CORAM

Hon'ble Shri S.R. Adige, Member(A)

Hon'ble Smt. Lakshmi Swaminathan, Member(Judicial)

Dr. Raj Kumar Tiwari,
working as Curatorial Associate
National Museum, New Delhi.

... Applicant

(None for the applicant)

V/s

Secretary, U.P.S.C.
New Delhi.

... Respondent

(None for the Respondents)

JUDGMENT(ORAL)

(Hon'ble Shri S.R. Adige, Member(A))

In this application, Dr. Raj Kumar Tiwari has prayed for a direction to the Respondents to interview him(UPSC) for the post of Keeper(Numismatic and Epigraphy) National Museum, Delhi.

2. This case is that although he possessed the necessary qualifications for the said post, he was not called for interview which was to be held on 3.7.90. None appeared for the applicant when the case was called out. None for the respondents either.

3. From the reply filed by the Respondents, it appears that the applicant did not possess the essential qualifications for the said post and was, therefore, not called for the interview, which was held on 3.7.90.

4. The applicant had not filed any rejoinder to this averment made by the Respondents, and *prima facie* we have no reason to doubt the said averment.

5. Under the circumstances, we see no good reason to interfere in this matter and this application fails and it is accordingly dismissed. No costs.

Lakshmi Swaminathan
(Lakshmi Swaminathan)

Member(Judicial)

S.R. Adige
(S.R. Adige)

Member(A)

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